

PROCEEDINGS OF THE DISTRICT JUDGE, KOZHIKODE

Present:- Smt. P.Ragini, District Judge

Sub:- Estt - District Court, Kozhikode - Smt.Smitha S Menon , Process Server, District Court, Kozhikode - Representation to relieve from the post of Process Server to take up new employment as Clerk in the Rural Development Department , Kozhikode District - Permitted to relieve - Orders Issued.

- Read:-
1. Representation Dated 06.09.2021 put in by Smt.Smitha S Menon, Process Server, District Court, Kozhikode.
 2. Advice Memo No DV (4) 02/2019-(17) dated 09-08-2021 of the District Officer, KPSC, District Office, Kozhikode.
 3. Appointment Order No.R.D.2-3199/2019 dated 31-08-2021 of the District Collector ,Kozhikode.
 4. OM No C2-19114/2013 dated 07-06-2021 of the Hon'ble High Court Of Kerala.

ORDER NO. A1-7504/2021

KOZHIKODE, DATED: 08.09.2021

Smt . Smitha S Menon, Process Server, District Court, Kozhikode has submitted a representation requesting to relieve her from the Civil Judicial Department of Kozhikode District to take up new employment as Clerk in the Rural Development Department in the Kozhikode District.

The incumbent has filed a declaration to the effect that no liabilities to the Government or Co-Operative institutions are outstanding against her and also filed an undertaking to the effect that she will not claim any lien or right in this department after her relief and after verification of her service records she has no liabilities to Government and other Co-Operative institutions and no disciplinary proceedings or vigilance enquiry is pending against the incumbent.

In the above circumstances, Smt.Smitha S Menon, Process Server District Court, Kozhikode is permitted to relieve on the A N of 08-09-2021 so as to enable her to take up new employment as Clerk in the Rural Development Department in the Kozhikode District.

She has availed 9 days casual leave during this calender year. Her service documents will be forwarded after receipt of the joining report.

Sd/-
DISTRICT JUDGE

To

1. The District Collector, Collectorate, Kozhikode
2. The Assistant Development Commissioner (General), Civil Station , Kozhikode
3. Smt. Smitha S Menon , Process Server, District Court, Kozhikode.

Copy to

1. The Senior Superintendent, District Court, Kozhikode.
2. The Secretary, KCJSO, District Committee, Kozhikode
3. The Secretary, KDJECCS Ltd, Kozhikode
4. File.
5. Proceedings File

True Copy / Forwarded / By Order //


Sheristadar

